

Finding no justice from the Quality Control Wing, the Association was constrained to approach the Central Vigilance Commission. As per first C.V.C. report, "spurious and under-specification material is used besides many unremediable structural lapses". The Executive Engineer at the site, having the inkling of it, got himself posted as the Executive Engineer, Quality Control, DDA, replacing the very Executive Engineer who had conducted the inquiry against him and had submitted an adverse report.

I, therefore, demand compensation for the structural lapses and spurious, under-specification material which have compromised the lifespan of these houses. Further, the extra cost charged through the escalation process should be refunded to the persons concerned.

(v) Need to provide kerosene to villagers of Eastern Uttar Pradesh and to take action against black marketeers

श्री हरिकेश बहादुर (गोरखपुर): उपाध्यक्ष महोदय, पूर्वी उत्तर प्रदेश में मिट्टी के तेल का भीषण संकट उत्पन्न हो गया है। ग्रामीण क्षेत्रों में दीपक जलाने के लिए भी किसानों एवं मजदूरों आदि को मिट्टी का तेल नहीं मिल पा रहा है। इस कठिन परिस्थिति का लाभ उठाकर कुछ असामाजिक तत्व जखीरेवाजी, चोर-बाजारी और मुनाफाखोरी करने में संलग्न हैं। ये तत्व मिट्टी के तेल को बीजल में भी मिला रहे हैं और मुनाफाखोरी कर रहे हैं। अतः सरकार से मेरी मांग है कि इस संकट को दूर करने के लिए पर्याप्त मात्रा में मिट्टी के तेल का प्रबन्ध किया जाए और चोर-बाजारियों को दंडित करने के कड़े उपाय किए जाएं।

(vi) Need to repair National Highway No. 31 from Maheshkhut to Bihpur in Bihar and to construct new pucca roads in that region

SHRI R.P. YADAV (Madhupura) : Even after 37 years of independence, Bihar, which is the richest in mines and minerals, and paradoxically the poorest in per capita income, is still trying to find its feet on the road to progress and plenty.

Roads are the lifeline and arteries of the

all-round development, physical and financial, of any region. The National Highway, the Defence Roads and the Lateral Roads are the sole responsibility of the Central Government and the rest is that of the State Governments.

It is a mere truism that the States, due to financial constraints, cannot on their own either streamline their roads or connect villages through pucca roads.

Even the National High Way for the maintenance of which the Central Government is solely responsible, is not properly looked after. For example, the National Highway—31, which is also known as the Assam Road and is important in itself, is in a pitiable condition from Maheshkhut to Bihpur in Bihar—a track measuring about 20 km in length. It is in such a bad shape and full of potholes that it is well-nigh impossible for vehicular traffic to move at more than 5 to 10 km an hour. Capping it all, the trigger-happy inhabitants of the surrounding villages forcefully deprive the helpless passengers of all their belongings at the point of pistol.

Against the back-drop and keeping in view the utmost importance of roads, I urge upon the Government to accord priority to construct new pucca roads in the region and take special care of National Highway 31 from Maheshkhut to Bihpur so that it is thoroughly repaired and made road-worthy.

(vii) Lock-out in Prathama Bank in Muradabad

श्री चन्द्र पाल सिंह (अमरोहा) : उपाध्यक्ष महोदय, प्रथमा बैंक, मुरादाबाद के सभी शाखाओं में पूर्ण तालाबन्दी, अधिकारियों एवं कर्मचारियों में बैंक प्रशासन से क्षुब्ध होने और व्यापक असंतोष की ओर सदन का ध्यान आकृष्ट करना चाहता हूँ। इसके अध्यक्ष के विरुद्ध सभी कर्मचारियों ने वित्त राज्य मन्त्री, श्री पुजारी जी को ज्ञापन भी दिया है, लेकिन खेद है कि अभी तक इस दिशा में कोई कार्यवाही नहीं की जा सकी है। इस कारण समस्त क्षेत्रीय नागरिक परेशान हैं और विभिन्न प्रकार की कठिनाइयों का सामना कर रहे हैं।